

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA

UNSTARRED QUESTION NO.5799

TO BE ANSWERED ON April 10, 2017

IRREGULARITIES OF FUNDS IN CULTURAL INSTITUTIONS

5799 ADV. NARENDRA KESHAV SAWAIKAR

Will the Minister of CULTURE be please to state:

- (a) whether it is a fact that some serious irregularities, mismanagement of funds in Cultural institutions in the country have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry into the irregularities and if so, the details of the outcome;
- (d) whether the Government has initiated any proceedings against those found guilty and if so, the details thereof; and
- (e) the steps taken by the Government to enhance the reputation of the premier cultural institutions?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM

(DR. MAHESH SHARMA)

- (a) to (e) : The information is being collected and will be laid on the Table of the House.